

(d) whether the imported or indigenous jelly was used by M/s Hindustan Richardson during the period it was banned;

(e) the total quantity of import of Jelly allowed to M/s. Hindustan Richardson during the period when the ban was last imposed on Petroleum jelly, and before that period; and

(f) the average yearly consumption and the total consumption of jelly by M/s. Hindustan Richardson, since they took over the manufacture of Vicks Vaporub ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) to (f). Information is being collected and will be laid on the Table of the House.

IMPORT OF SUPERIOR QUALITY MINERAL OIL

5558. SHRI HARI KRISHNA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the testing authority on whose report Government decided to allow import of superior quality mineral oil for developing superior quality jelly required by some of the actual users of medicinal products ;

(b) the date on which this report was received by Government ; and

(c) the present allocation of mineral oil to the recognised manufacturers of jelly, respectively with break-up of allocation of mineral oil to each of the manufacturers date-wise, quantity-wise, since the imposition of ban on import of jelly ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS (SHRI RAGHU RAMAIAH) : (a) The decision of the Government followed the recommendations made by the Indian Institute of Petroleum.

(b) 18th November 1967.

(c) No direct allocation was made to any of the manufacturers of petroleum jelly, excepting that import of base lubricating oils to the extent of Rs. 1.85 lakhs was allowed to M/s. Savita Chemicals against the raw materials' import licence already held by them. Arrangements were, however, made through Indian Oil Corporation and Esso for the import and supply of suitable oils initially up to the extent of three months' requirements, for a total c.i.f. value of Rs. 7.74 lakhs. The quantities made available to the manufacturers of petroleum jellies and Liquid paraffin were as follows :—

	Quantity per month (in Tonnes)
1. Kela & Co., Bombay	200
2. Bharat Petroleum Products.	42
3. Pam Industries, Bombay	4
4. Tejpal & Co., Madras	12
5. Savita Chemicals, Bombay.	80
6. Eastern Petroleum Co., Bombay.	31

IMPORT OF SPECIAL VICKS GRADE JELLY BY M/s. HINDUSTAN RICHARDSON

5559. SHRI HARI KRISHNA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that M/s. Hindustan Richardson who have been allowed to import three months requirement of Special Vicks Grade Jelly were given undertaking by M/s. Savita Chemicals, regarding developing Special Vicks Grade Jelly during this period as the import recommendation was based on M/s. Savita Chemicals samples only ; and

(b) if so, whether the contention of M/s. Savita Chemicals is authentic and if so, the basis of the same ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS (SHRI RAGHU RAMAIAH) : (a) Government have no information in the matter.

(b) Does not arise.

IMPORT OF SUPERIOR QUALITY MINERAL OIL

5560. SHRI HARI KRISHNA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the allocation of superior quality mineral oil which Government propose to import through recognised manufacturers of Petroleum Jelly supersedes the original allocation of mineral oil which was previously imported or it is an additional quantity allocated to them ; and

(b) the reason for making the special allocations of foreign exchange to the established importers such as the Indian Oil Corporation and M/s. ESSO without pre-estimating the requirements of Special Vicks Grade Jelly and special quality mineral oil ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS (SHRI RAGHU-RAMAIAH) : (a) The Government, at present, do not propose to import mineral oil of superior quality through recognised manufacturers of Petroleum Jelly.

(b) The allocation of Rs. 7.74 lakhs has been met from out of the funds already earmarked for the import of lube oils and is therefore not a special allocation. The said permission to import lubricating oils through Esso and Indian Oil Corporation was given on the basis of an assessment of the actual requirements of the manufacturers of petroleum jelly and liquid paraffin.

MAJOR IRRIGATION AND HYDRO-ELECTRIC PROJECTS OF MYSORE

5561. SHRI SIDDAYYA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the major irrigation and hydro-electric projects of Mysore State which are pending with the Planning Commission and the Central Government for their sanction ; and

(b) the dates on which those projects were received and the present position thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) & (b). The requisite information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1890/68]

RURAL HOUSING IN MYSORE

5562. SHRI SIDDAYYA : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether the entire amount allocated to Mysore for Rural Housing Scheme in 1966-67 and 1967-68 has been fully utilised by the State Government ;

(b) if so, the number of houses constructed during the above period ; and

(c) the special schemes regarding house building in Mysore State proposed to be included in the Fourth Five Year Plan and the amount proposed to be allocated for this purpose during the Plan period ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) The entire Central assistance amounting to Rs. 4.60 lakhs allocated to Mysore for implementation of the Village Housing Projects Scheme during 1966-67 was utilised by the State Government. During 1967-68, the State Government did not furnish the Schemewise breakup of the total amount of